

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : IA(IBC)/951(CHE)/2024  
PETITION NUMBER : CP(IB)/290(CHE)/2021  
NAME OF THE APPLICANT : Assistant Commissioner of Central  
GST & Central Excise  
NAME OF THE RESPONDENT(S) : A Arumugam (RP) (Madurai Krishna  
Network Pvt Ltd)  
UNDER SECTION : Sec 60(5) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Saai Sujan for the Applicant. Ld. Counsel Ms. Pavithra Sundararajan for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Ld. Counsel for the Applicant states that a delay condone Application has been filed vide IA No.1126 of 2024 which is yet to be listed.

Connected matter is coming up on 01.05.2024.

List this **application and IA No.1126 of 2024 along with the connected matter on 01.05.2024.**

-Sd-

VENKATARAMAN SUBRAMANIAM  
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI  
Member (Judicial)

phk